

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.978

TO BE ANSWERED ON THE 4TH DECEMBER, 2015

INS VIKRANT

978. SHRI B. SENGUTTUVAN:

Will the Minister of DEFENCE
be pleased to state:

- (a) whether the indigenous aircraft carrier INS Vikrant has been undocked after structural work from the Cochin Shipyard and if so, the details thereof;
- (b) whether the Government has sanctioned all the required funds for outfitting INS Vikrant and if so, the details thereof;
- (c) whether there has been any delay in the schedule of work envisaged for the aircraft carrier, if so, the details thereof;
- (d) whether the Government has also executed any contract with any foreign country for re-fitting the vessel with state-of-the-art aviation equipment and for the supply of the naval fighters that the carrier would carry; and
- (e) if so, the details thereof and the approximate time-frame within which the carrier is likely to be re-inducted into the navy?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

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- (a) **Yes, Madam. The indigenous aircraft carrier INS Vikrant has been undocked post completion of underwater structural work.**
- (b) **The Government has approved revision of cost of project to Rs.19,341 Crores.**
- (c) **There has been delay in the work mainly due to non-availability of warship grade steel, delayed ordering of Propulsion System Integration and delay in Russian approvals for design and equipment supply of Aviation Facilities Complex.**
- (d) **No, Madam.**
- (e) **The vessel is a new acquisition. The targeted date of delivery to Indian Navy is December, 2018.**
